

Rajasthan Appropriation (No.1) Act, 2015

9 of 2015

[10 April 2015]

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1. Short title
2. Authorisation of Rs. 19,79,56,851/-out of the Consolidated Fund of the State for the financial year 2010-2011

Rajasthan Appropriation (No.1) Act, 2015

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An Act to authorize the appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the financial year 2010-2011 ended on the 31st March, 2011 in excess of the amount granted for those services and for that year. be it enacted by the Rajasthan State Legislature in the Sixty-Sixth year of the Republic of India, as follows:-

1. Short title :-

This Act may be called the Rajasthan Appropriation (No. 1) Act, 2015.

2. Authorisation of Rs. 19,79,56,851/-out of the Consolidated Fund of the State for the financial year 2010-2011 :-

Certain further sums not exceeding those specified in Column 2 of the Schedule amounting in the aggregate to the sums of Rs. 19,79,56,851/- (Rupees Nineteen crore seventy nine lacs fifty six thousand eight hundred fifty one) only paid from and out of the Consolidated Fund of the State towards defraying the several charges which come in course of payment during the year ended on the 31st day of March, 2011 in respect of the services specified in Column 1 of the Schedule are hereby authorized to be appropriated for such services in relation to the year ended on the 31st March, 2011 in excess of the amount granted for those services and for the said year.

THE SCHEDULE					
(See section 2)					
(In Rupees.)					
	Excess Appropriation not exceeding to				

Services and Purposes	Voted		Charged		Total
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	Revenue	Capital	Revenue	Capital	

1			2		

Consolidated Fund Demands for Grants Demand No. 13 (Excise) 2039-State Excise	54,783	..	54,783

Total	54,783	..	54,783

Demand No. 15 (Pension and other retirement benefits) 2071-Pension and other retirement benefits	2,64,990	..	2,64,990

Total	2,64,990	..	2,64,990

Demand No. 20 (Housing) 4216-Capital outlay on housing	..	2,15,69,325	2,15,69,325

Total	..	2,15,69,325	2,15,69,325

Demand No. 27 (Drinking Water Scheme) 2215-Water Supply and Sanitation	15,69,53,452	15,69,53,452

Total	15,69,53,452	15,69,53,452

Demand No. 28 (Special Programmes for Rural Development) 2501-Special Programmes for Rural Development 2515-Other Rural Development Programmes 2810-Non Conventional Sources of Energy	1,90,10,903	1,90,10,903

Total	1,90,10,903	1,90,10,903

1			2		

Demand No. 38 (Minor irrigation and land conservation) 4402-Capital outlay on soil and water conservation	..	1,03,398	1,03,398
4702-Capital outlay on minor irrigation					

Total	..	1,03,398	1,03,398

Total-Consolidated Fund	17,59,64,355	2,16,72,723	3,19,773	..	19,79,56,851
